

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

23.07.2014

OA No. 291/00411/2014

Applicant present in person.

Heard the applicant present in person.

At the request of the applicant present in person, the case is preponed for today. He seeks to withdraw the OA.

Accordingly, the OA is dismissed as withdrawn. However, the applicant is at liberty to file fresh OA, if so advised.

Anil Kumar
(Anil Kumar)
Member (A)

abdul